

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION NO. 167

Imphal, the 22nd November, 2024

No. HCM/N-15/2013-Estt/G/

Hon'ble Shri Justice D. Krishnakumar has assumed charge as the Chief Justice, High Court of Manipur on 22nd day of November, 2024 (A/N) in pursuance of the Government of India's Notification No. K. 13033/01/2024-US.II, dated the 20th November, 2024 issued by the Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi-110011.

Sd/-

**(OJESH MUTUM)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR**

Imphal, the 22nd November, 2024

Memo No. HCM/N-15/2013-Estt/G/24723-44

Copy to :

1. The Secretary to the Government of India, Ministry of Law & Justice (Department of Justice, Jaisalmer House, New Delhi - 110 011.
2. The Secretary General, Supreme Court of India, New Delhi.
3. The Chief Secretary, Government of Manipur with a copy of Notification No K. 13033/01/2024-US.II, dated the 20th November, 2024.
4. The Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to his notification No. K. 13033/01/2024-US.II, dated the 20th November, 2024.
5. The Secretary to Hon'ble Governor of Manipur, Raj Bhawan, Imphal with a copy of the Notification K. 13033/01/2024-US.II, dated the 20th November, 2024.
6. All the Registrar Generals of all the High Courts for kind information.
7. The Commissioner (Law), Government of Manipur.
8. The Registrar (Judicial/Vigilance/Administration), High Court of Manipur.
9. The Secretary to the Chief Minister, Government of Manipur.
10. The Accountant General (A&E), Manipur with a copy of the Notification No. K. 13033/01/2024-US.II, dated the 20th November, 2024 for necessary action.
11. All the Joint Registrars, High Court of Manipur.
12. The Deputy Registrar (Judicial/Accounts/Planning)/(Admn.), High Court of Manipur.
13. The Director, Printing and Stationery, Government of Manipur.
- He is requested to publish the Notification in the Official Gazette.
14. The Director, Information's and Public Relations, Government of Manipur.
- He is requested for wide publication.
15. The Treasury Officer, Imphal West.
16. The System Analyst, High Court of Manipur.
- For uploading the same on the official website.
17. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
18. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
19. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
20. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, High Court of Manipur.
21. The Superintendent (Accounts), High Court of Manipur with a copy of the Notification No. K. 13033/01/2024-US.II, dated the 20th November, 2024.
22. The Concerned File/Guard File.


**REGISTRAR GENERAL
HIGH COURT OF MANIPUR**
